

HYDERABAD HALI CURRENCY

*867. **Shri. Krishnacharya Joshi:** Will the Minister of Finance be pleased to state the total amount of Hali currency withdrawn in the Hyderabad State till the end of December, 1953?

The Deputy Minister of Finance (Shri A. C. Guha): The total amount of Hali Sica currency withdrawn upto 26th December, 1953 was O.S. Rs. 24.84 crores.

Shri Krishnacharya Joshi: What is the total amount of Hali Sica currency now in circulation in Hyderabad?

Shri A. C. Guha: The currency would from about Rs. 24.30 crores in paper currency and near, about Rs. 54 lakhs in coins.

Shri Krishnacharya Joshi: May I know whether Hali Sica currency notes and coins of various denominations are still being printed for circulation in Hyderabad?

Shri A. C. Guha: Only small coins are being coined—eight-anna coins and below that.

Shri Mohiuddin: Is it a fact that after the withdrawal of the currency as indicated by the Minister, wholesale prices of agricultural products are still quoted in the markets in the Hyderabad currency?

Shri A. C. Guha: The Hyderabad currency is also a legal tender; both the Indian and the Hyderabad currencies are legal currencies; so the wholesale prices may be quoted in Hyderabad currency.

फिल्मों का आयात और निर्यात

*१६९. श्री. रघुनाथ सिंह : क्या बिल संघी यह बताने की कृपा करेंगे कि :

(क) १९५३ में भारत को विदेशी फिल्मों के आयात के लिये कितना धन देना पड़ा ; और

(ख) १९५३ में जो भारतीय फिल्मों विदेशों को भेजी गईं उनके लिये भारत क कितना धन मिला ?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) During 1953, a sum of Rs. 38.70 lakhs was remitted abroad on account of rental of foreign films,

(b) India received Rs. 8.27 lakhs as rental for Indian films sent abroad but this does not give a complete picture as inward remittances of amounts below Rs. 20,000 are not reported to the Reserve Bank.

श्री रघुनाथ सिंह : जो भी फिल्मों अमरीका से हिन्दुस्तान में आई हैं, उन के वास्ते कितना खर्चा दिया गया है ?

श्री बी० अर० भगत : इस के लिये ३८.६७ लाख रुपये दिये गये हैं ।

Shri Muniswamy: May I know how many films were sent to Pakistan and how much amount was acquired?

Shri B. R. Bhagat: I could not give the number of films. For that he may refer to the Ministry of Information and Broadcasting. So far as the amount received from Pakistan is concerned, it is Rs. 6.80 lakhs.

Shri Joachim Alva: For this period for which Government have remitted a revenue of nearly Rs. 50 lakhs from customs for importing cinematograph films, as it is there is no item of Indian films exported abroad. May I know whether they have any proposal of cutting down the glut of American films which consume such a large amount of exchange, especially the films depicting sex and murder?

Mr. Speaker: Order, order. It is a suggestion for action.

MINISTERS TOURS IN TRAVANCORE-COCHIN

*870. **Shri Gadilingana Gowd:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that certain Central Ministers addressed election

meetings in Travancore-Cochin State in support of Congress candidates during January and February 1954;

(b) if so, whether their tours were official or un-official; and

(c) which Ministers toured Travancore-Cochin State during January and February 1953 and 1954 separately?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The Prime Minister, in his capacity as President of the Indian National Congress, visited Travancore-Cochin in February 1954 and addressed election meetings there. This tour was treated as purely un-official, although in the course of his tour he performed some official duties also. The expenses of the tour were met from un-official sources.

The Minister for Railways and Transport visited Travancore-Cochin towards the end of 1953 and addressed some meetings there. His visit was also treated as un-official.

(c) The Minister for Works, Housing and Supply and the Deputy Minister for Labour visited Travancore-Cochin in January-February 1953 on official business. There was no question of addressing any election meetings then, and in fact none were addressed by them.

The Deputy Minister for Natural Resources and Scientific Research visited Travancore-Cochin in January 1954 in connection with his official duties. His tour had been arranged some months earlier. He did not address any election meetings.

Shri Gadilingana Gowd: May I know if so many Ministers of the Central Government have visited any other State within such a short period as 1½ months previously, that is in 1952?

Shri Datar: There might be such visits on other occasions also.

Shri V. P. Nayar: Is it not a fact that several officers of the Special Police and Intelligence Bureau visited Travancore-Cochin, and may I know whether it is the practice of the Government of

India to send such police officers when the Congress President goes in his capacity as such?

Shri Datar: Sir, this question has no relation to the question which we have. But all the same I may say that whenever the Prime Minister goes out, naturally certain security arrangements have to be made.

Shri A. P. Sinha: Was there any ban on the Central Ministers visiting Travancore-Cochin in a particular period?

Mr. Speaker: Order, order.

Shri V. P. Nayar: May I know the amount spent on the establishment which was detailed for duty in Travancore-Cochin on account of the tour of the Prime Minister, and may I also know whether the Government of India are aware that the Travancore-Cochin Government has had to spend lakhs of rupees on erecting platforms and barricades to keep people at a distance?

Shri Datar: Sir, Government are not aware of this.

Shri Raghuramaiah: In view of the question as to why so many Ministers of the Central Government visited this State, may I ask whether leaders of the various other political parties also have not gone there in equal number to fish in troubled waters?

Mr. Speaker: Order, order. Next question.

UTKAL UNIVERSITY

*872. **Shri Sanganna:** Will the Minister of Education be pleased to state:

(a) whether a proposal for setting up a post-graduate Department of Geology in the Utkal University (Orissa) is under the consideration of Government; and

(b) if so, what decision has been arrived at in the matter?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A proposal was made by